

(b) the steps taken by the Union Government in this regard;

(c) the number of projects placed under the Eighth Five Year Plan out of the above projects;

(d) whether the Union Government propose to provide Central assistance or obtain World Bank assistance for these projects; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) Government of Uttar Pradesh has not submitted any Irrigation Project for approval after the promulgation of 'the President's Rule' in the State.

(b) to (e). Do not arise.

Collect Call Facility

1850. SHRIMATI GIRIJA DEVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to introduce the facility of collect call in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) & (b). The "Collect Call" facility is already available in the Department as reverse charge trunk calls wherein a person is authorised to book trunk call from any public call office and the charges are borne by the called party instead of the calling party.

[English]

15-Point Programme for Minorities

1851. SHRI S.M. LALJAN BASHA : Will the Minister of WELFARE be pleased to state :

(a) whether there is any proposal to take up the 15-point programme for minorities directly under the supervision of the Union Government;

(b) if so, the details thereof; and

(c) the time by which the 15-point programme for minorities is likely to be implemented ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and (b). The 15-Point Programme for the welfare of minorities is being implemented through Central Ministries/Depts. as well as States/UTs. The matters relating to recruitment in Central Ministries/Depts. including Central Police Organisations, matters relating to pre-examination coaching schemes for the economic development of minorities is the direct concern of Union Government.

The Point relating to law & Order, Education, relief to riot victims, encroachment of wakf properties, Recruitment in State Civil/Police services and implementation of Centrally sponsored schemes relating to these points are implemented directly by the State Government but are closely monitored by the Union Government from time to time.

(c) The 15-Point Programme for the welfare of minorities is being implemented since May, 1983 and is a continuous process.

Expansion Plan of BPCL and IOC In A.P.

1852. SHRI RAM KRISHNA KONATHALA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Bharat Petroleum Corporation Limited and Indian Oil Corporation has any expansion plan in the State of Andhra Pradesh;

(b) if so; the details thereof;

(c) whether there is any proposal to lay pipeline between Vijayawada-Visakhapatnam;

(d) if so, the details thereof alongwith the estimated cost of the project; and

(e) the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Yes, Sir.

(b) Bharat Petroleum Corporation Limited has a proposal to put up Tank Wagon loading facilities at an estimated cost of Rs. 7.81 crores at its new oil terminal at Vizag. Similarly, Indian Oil Corporation has the following projects :

(i) New depot with 12,500 KL storage capacity and allied facilities at an estimated cost of Rs. 15.83 crores is being constructed at Ongole.

(ii) There is a proposal to construct a port terminal at Kakinada with 63,000 KL tankage to cater to the local demand.

(iii) LPG bottling plant at Cuddapah at an estimated cost of Rs. 33.74 crores is already under construction.

(iv) A relief depot at Warangal is proposed at peddapalli with 9,600 KL tankage and allied facilities.

(c) to (e). Hindustan Petroleum Corporation Limited has a proposal to lay a 356 Km' long product pipeline from Vizag to Vijayawada at an estimated cost of Rs. 521.61 crores. The project is scheduled to be mechanically completed in 3 years.